RAJYA SABHA

Friday, the 20th August, 1993/29 Sravana, 1915 (Saka)

The House met at eleven of the clock,

Mr. Chairman in the Chair.

MEMBERS SWORN

- Shri Ahmed Mohemmadbhai Patel (Gujarat)
- 2. Shrimati Urmilaben Chimanbhai Patel (Gujarat)
- Shri Chimanbhai Haribhai Shukla (Gujarat)
- Shri Ramnarayan Goswami (West Bengal)
- 5. Shri Ashok Mitra (West Bengal)
- Shri Pranab Mukherjee (West Bengal)
- Shri Jibon Behari Roy (West Bengal)

WELCOME TO NEWLY ELECTED MEMBERS

MR. CHAIRMAN: May I first of all extend a hearty welcome to the newly elected Members of the Rajya Sal a? The Members who have been re-elected may need no introduction to the proceand traditions of the dure, functions House and those who are new to the House will, I am sure, very soon acquaint themselves with the spirit and the tent of the parliamentary procedure and practice. With these words I once again welcome the new Members and wish them every success in the months years ahead.

ORAL ANSWERS TO QUESTIONS

District Educational Institutes of Training

*341. SHRI RAMENDRA KUMAR YADAV 'RAVI': Will the Mintster of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there are 4 district educational institutes of train-

ing under State Council of educational research and training in Delhi Administration; and

(b) if so, whether it is also a fact that Government propose to constitute another district educational institute of training or propose to convert the teachers training institute into District educational institute of Training?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes Sir.

(b) There is no such proposal at present.

श्री रमेन्द्र कुमार यादवः माननीय मंत्री जो ने जो मूल प्रश्न के जवाब में उत्तर दिया है, मैं उससे संतुष्ट नहीं हूं श्रीर इसलिए मैं पूरक प्रश्न उनसे करता हूं। मैं यह जानना चाहता हूं, जो श्राधिकारिक प्रश्न के साथ जो प्रासंगिक प्रश्न उठते हैं, सरकार को पांचवां डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट ऑफ ट्रेनिंग बनानें में अथवा टीचसें ट्रेनिंग इंस्टीट्यूट दिराजंज दिल्ली को डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट ऑफ ट्रेनिंग में परिवर्तित करनें में क्या किटनाई हैं जब कि सरकार की यह घोषणा है। पांच जिला मंडल हैं यहां दिल्ली में, 4 जिलों में यह है, एक जिले मे यह क्यों नहीं हैं?

KUMARI SELJA: Sir, the proposal has to come from Delhi Administration. No proposal has been received by us as yet. So, the question of consideration doesn't arise.

श्री रमें-द्र कुमार यादव: इसी प्रक्रम से श्रीर मूल प्रकृत के साथ दो बातें जूड़ी हैं। डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट श्रॉफ ट्रेनिंग के प्राचार्य तथा टीचर्स ट्रेनिंग इंस्टीट्यूट के प्राचार्य की श्रीक्षक योग्यताए एक सी हैं तथा इसी प्रकार श्रध्यापकों की योग्यताएं समान हैं लेकिन वेतनमान भिन्न हैं जब कि पाठ्यक्रम दोनों संस्थानों मे समान हैं। इसलिए मेरा दूसरा पूरक प्रकृत है कि सरकार को उन प्राचार्यों श्रीर श्रयपकों के वेतनमान समान करने में क्या किनाई हो रही

3

है तथा सरकार न उन किट**ाइयों को** दूर करने के लिए क्या कदम उठाए हैं ग्रथवा उठाने जा रही है?

MR. CHAIRMAN: Do you want uniform scales for the teachers?

श्री रमें इ कुमार था द "हिंव"
मान्यवर, डिस्ट्रिक्ट एजुकेशनल इंस्टोट्यट
प्राफ ट्रनिंग के प्राचार्य तथा टीक्स
ट्रैनिंग इंस्टोट्यूट के प्राचार्य की शैक्षणिक
योग्यताएं एक सी है तथा इसी प्रकार
प्रध्यापकों की योग्यताएं दोनों संस्थानों
मे भी समान है। लेकिन वेतनमान
भिन्न हैं, जबिक पाठ्यक्रम भी दोनों
संस्थानों मे एक समान है। इसिलए
मेरा प्रश्न यह है कि सरकार को उन
प्राचार्यों का व प्रध्यापकों का वेतनमान
समान करने मे स्था किठनाई हो रही
है तथा सरकार न उन किठनाईयों को
दूर करने में क्या कदम उठाए हैं प्रथवा
उठाने जा रही हैं?

कृमारी शैलजा : सर, हम यह समझते हैं कि डी॰ई॰ग्राई॰टी॰ का उत्तरदायित्व ज्यादा है, इसलिए ऐसा है।

चौधरी हरी बिह: टीवर्स ट्रेनिंग इंस्टोट्यूट जो कि दिर्या गंज में हैं, इस इंस्टीट्यूट में अनेक टीवर्स हैं। सब को क्वालिफिकेशंस एवं एक्सपीरियंस एक होने के बावजूद सब की तनख्वाह और सबके वेतनमान एक से नहीं हैं। इसके लिए बहुत बार मेमोरेंडम सरकार को दिए गए हैं। तो उन मेमोरेंडम पर सरकार ने अब तक क्या कार्रवाई की है, यह मैं जानना चाहता हूं?

KUMARI SELJA: Sir, I don't have information regarding this. I will supply it to the Member later on

MR. CHAIRMAN; I pass on to the next question.

Scarcity of Drinking Water

- @*342 SHRI N. E. BALARAM: Will the Minister of URBAN DE-VELOPMENT be pleased to state:
- (a) whether Government are aware of the severe scarcity of drinking water in Corporation area, in Madras, Trivandrum, Cochin and Kozhikhode; and
- (b) if so, what steps are being taken to tackle this problem immediately?

THE MINISTER OF URBAN DE-VELOPMENT (SMT. SHEILA KAUL):
(a) As per the information received from the Government of Tamil Nadu and Kerala. Madras is facing severe scarcity of drinking water, whereas the Corporation areas in Trivandrum, Cochin and Kezhikhode are having short supply of water, but the situation is not that severe.

(b) In Madras, the State Government is implementing contigency plans for improvement of ground water sources, mobile water supply, providing additional tanks and India Mark-II handpumps and bringing water from outside sources.

In Kozhikhode and Trivandrum, inferim augmentation of water supply schemes are in progress and are likely to be commissioned in 1994 and 1996 respectively. A scheme for augmentation of water supply in Cochin is being prepared by the State Government.

SHRI N. E. BALARAM: Sir. the non-availability of drinking water has become a very serious problem throughout the country but in certain States and in certain areas this problem is very acute; that is why I have raised the problem of Corporations like Madras, Trivandrum, Cochin and Kozhikode. The situation in these areas is very severe About 30 per cent of the wards in Madras are not getting drinking water

[@] Previously Started Question 222, transferred from 12 August, 1993.